

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES

**LOK SABHA**  
**UNSTARRED QUESTION No. 4691**

ANSWERED ON THE MONDAY, JULY 22, 2019/ASHADHA 31, 1941 (SAKA)

**STAND-UP INDIA SCHEME**

4691. DR. MANOJ RAJORIA:

Will the Minister of FINANCE be pleased to state:

- (a) the details of the loans provided by the Public Sector, Private and Regional Banks under the Stand-up India scheme since its inception;
- (b) the details of the overall impact of the scheme;
- (c) whether the Government has reviewed the functioning of this scheme at any point of time; and
- (d) if so, the details thereof and the outcome thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI ANURAG SINGH THAKUR)

(a) & (b) Public Sector, Private Sector and Regional Rural Banks have extended 69547, 3356 and 1982 number of loans under the Stand Up India Scheme, as on 15.07.2019 since inception of the scheme. 74,885 Scheduled Caste (SC), Scheduled Tribe (ST) and women entrepreneurs have availed loans under Stand Up India scheme as on 15.07.2019. The scheme has helped nurture entrepreneurship amongst sections of the population facing significant hurdles due to lack of advice/mentorship as well as inadequate and delayed credit for setting up greenfield enterprises.

(c) & (d) The scheme is monitored and its performance reviewed at various levels such as District Level Consultative Committee (DLCC), State Level Implementation Committee (SLIC), State Level Bankers' Committee (SLBC), through video conference with banks, etc.

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